

JANARDHANA POOJARY): (a) Under the Scheme for providing Self-Employment to the Educated Unemployed Youths, the banks had sanctioned loans amounting to Rs. 401.54 crores for the year 1983-84 and Rs. 429.83 crores for the year 1984-15. For the year 1985-86 as per the report received till 23rd April, 1986 in the Ministry of Industry, Rs. 263 crores have been sanctioned by the banks (data provisional).

(b) The evaluation of the cases sanctioned under the Scheme during 1983-84 was conducted by the State/Union Territory Governments with the limited objective of finding out whether the money given under the scheme has actually been utilised by the beneficiaries. The findings show that the scheme in the first year had made its impact and majority of the beneficiaries have utilised the loans for the purpose for which they were given.

(c) and (d). No decision regarding the extension of the operative period of the scheme beyond March, 1986 with modifications, if any, has been taken so far.

Development of Garden Projects in States During Sixth Plan

8506. SHRI R. M. BHOYE : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the Union Government have allocated funds for the development of garden projects in different States during the Sixth Five Year Plan period; and

(b) if so, the details regarding the progress made in this regard, State-wise ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b). There was no scheme as such for development of garden projects in different States during the Sixth Five Year Plan. Landscaping/beautification/reillumination was undertaken at the following tourist centres during the Sixth plan.

S.No.	Name of Scheme	(Rs. in lakhs) Amount released during Sixth Plan
1.	Setting up of Gautam Van at Bodhgaya	3.00
2.	Landscaping at Mamallapuram	5.00 (2nd instalment of further Rs. 5.00 lakhs was released in 1985-86)
3.	Re-doing of illumination at Brindavan Gardens	40.00

Loans to Fishermen in Prakasham District in Andhra Pradesh

8507. SHRI C. SAMBU : Will the Minister of FINANCE be pleased to state :

(a) whether there is any scheme to give subsidies/assistance and loans to fishermen;

(b) if so, the details of the scheme and the number of fisherman benefited by the said scheme in Andhra Pradesh; and

(c) whether his Ministry has given instructions to branches of the nationalised banks in Prakasham District of Andhra Pradesh to give such loans to fishermen ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). As per RBI's guidelines advances to fishery activities from fish catching to export of fish as well as finance required for equipment for deep sea fishing, rehabilitation of tanks (fresh water fishery), fish breeding, etc. are included under priority sector as activities allied to agriculture. Banks have been advised to ensure that 40% of their advances are given to priority sector. Banks are also required to follow, as in the case of agriculture, simplified procedures for speedy disposal of loan application of borrowers engaged in fishery. Fishing acti-